

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12019 of 2015-DB

Arising out of Order-in-Original/Appeal No JMN-CUSTM-000-APP-062-063-15-16 dated 04.08.2015 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV)]

Chem Plast

S-59, Vivekanand Industrial Estate, Nr Rakhial Char Rasta,
Rakhial-Sarangpur Road,
AHMEDABAD
GUJARAT-380021

...Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar,
Gujarat

...Respondent

APPEARANCE:

Shri P.D Rachchh, Shri Dhaval K Shah, Advocates appeared for the Appellant
Shri Himanshu P Shrimali, Superintendent (AR) appeared for the Respondent

CORAM:

**HON'BLE MEMBER (TECHNICAL), RAJU
HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:12.05.2023

DATE OF DECISION:12.05.2023

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 11958 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**